

The Appropriation Bill, 2009

MR. DEPUTY CHAIRMAN: I shall now put the motion regarding consideration of The Appropriation Bill, 2009 to vote. The question is:—

“That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2008-2009, as passed by Lok Sabha, be taken into consideration.”

The motion was adopted.

MR. DEPUTY CHAIRMAN: We shall now take up clause-by-clause consideration of the Bill.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI PRANAB MUKHERJEE: Sir, I beg to move:

That the Bill be returned.

The question was put and the motion was adopted.

The Finance Bill, 2009

SHRI PRANAB MUKHERJEE: Sir, I beg to move: That the Bill to continue the existing rates of income-tax for the financial year 2009-10, as passed by Lok Sabha, be taken into consideration.

The question was put and the motion was adopted.

Clause 2 was added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI PRANAB MUKHERJEE: Sir, I beg to move:

That the Bill be returned.

The question was put and the motion was adopted.

MESSAGE FROM PRESIDENT

MR. DEPUTY CHAIRMAN: I have to inform Members that the following message dated 24th February, 2009, has been received from the President:—

“I have received the expression of thanks by the Members of Rajya Sabha for the Address which I delivered to both the Houses of Parliament assembled together on 12th February, 2009.”